

Name of the Corporate Debtor: RADIUS & DESERVE BUILDERS LLP; Date of Commencement of CIRP: 29-09-2023; List of Creditors as on: 24-05-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	87	485411509	87	407367194	1.28	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	30105089966	3	30078206821	94.67	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	5365062664	1	779150000	2.45	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	28	103043626	27	47370484	0.15	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	208006016	2	208006016	0.65	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	2679309508	10	47791604	0.15	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	203145000	1	203145000	0.64	0	0	0	NA
Total		136	39149068289	131	31771037119	100.00	0	7393014977	0	